

**GOVERNMENT OF INDIA
URBAN EMPLOYMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2873
ANSWERED ON:14.03.2000
SLUM DEVELOPMENT SCHEME
CHANDRA BHUSHAN SINGH;SRIKANTA DATTA NARASIMHARAJA WADIYAR

Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether the State Governments are being assisted by the Union Government for the development of slums in the country;
- (b) if so, the details of amount released under the National Slum Development Programme during the last three years;
- (c) the number of proposals for slum development pending with the Government as on date;
- (d) whether the Government are considering to simplify the procedure in respect of said programme;
- (e) if so, the details thereof; and
- (f) the details of initiatives taken by each State on slum clearance and development of separate colonies for slum dwellers?

Answer

MINISTER OF URBAN EMPLOYMENT & POVERTY ALLEVIATION (SHRI SUKHDEV SINGH DHINDSA)

- (a): Yes, Sir.
- (b): During the year 1996-97, 1997-98 and 1998-99 an amount of Rs.25001.00 lakhs, Rs.29099.00 lakhs and Rs.35357.44 lakhs respectively has been released to the States/UTs under the National Slum Development Programme (NSDP).
- (c): No specific proposal is pending with the Government as on date. However, State do seek higher allocations.
- (d)&(e): Yes, Sir. This Ministry has proposed a Draft National Slum Policy which is to be finalised in consultation with the States/UTs, concerned Ministries/Planning Commission/ Metropolitan Corporation etc.
- (f): The information is being collected and will be laid on the Table of the Sabha.